CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O A No. 3 of 1995

Tuesday, this the 7th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

- C Annamalai,
 S/o Chinnan, Gangman,
 (Gang No.7/Danishpet)
 Southern Railway, Bommidi,
 residing at *Thonganur Village,
 Dharmapuri District.
- M Govindan, S/o M Mookan, Gangman, (Gang No.7/Danishpet) Under the Permanent Way Inspector, Southern Railway, Bommidi, Residing at Veppilaipatti, Kethreddypatti Post, Dharmapuri District.
- 3. V Mari,
 S/o Vellandi, Gangman,
 (Gang No.6/Danishpet),
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Veppilaipatti,
 Kethreddypatti Post,
 Dharmapuri District.
- 4. M Ramakrishnan,
 S/o Mookan, Gangman,
 (Gang No.4/Bommidi)
 Under the Permanent Way Inspector,
 Southern Railway,
 Residing at Nuthamedu,
 Mottorkurichi Post,
 Badditireddy Patti Via,
 Dharmapuri District.
- 5. R Natarajan,
 S/o Raman, Gangman,
 (Gang No.7/Bommidi)
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Majid Street,
 Door No.22, Bommidi Post,
 Dharmapuri District.
- 6. A Kuppan, S/o Arunachalam, Gangman, (Gang No.4/Bommidi) Under the Permanent Way Inspector, Bommidi, residing at Pilparuthy Village, Bommidi Post, Dharmapuri District.
- 7. G Govindan,
 S/o Gopal, Gangman,
 (Gang No. Unit III/Locur)
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Nathamedu Village,
 Dharmapuri District.

- 8. C Sellamari,
 S/o Chellakutty, Gangman,
 (Gang No.3/Bommidi)
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Mottankurichi Village,
 Dharmapuri District.
- 9. P Chinnasamy,
 S/o Pillayar Gounder, Gangman,
 (Gang No.4/Bommidi)
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Regadahally Via,
 Bommidi, Dharmapuri District.
- 10. K Kamaleshan,
 S/o Kulandai, Gangman,
 (Gang No.1/Morappur),
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Mottur, Morappur Post,
 Dharmapuri District.
- 11. P Jayavelu,
 S/o Pachiappan, Gangman,
 (Gang No.III)
 Under the Permanent Way Inspector,
 Southern Railway, Bommidi,
 Residing at Nathamedu Village,
 Mottakkurichi Post,
 Dharmapuri District.

.. Applicants

By Advocate Mr. KM Anthru

Vs.

- The General Manager, Southern Railway, Park Town PO, Madras-7.
- The Chief Engineer, Southern Railway, Headquarters' Office, Park Town PO, Madras-3.
- The Chief Personnel Officer, Southern Railway, Headquarters' Office, Park Town PO, Madras-3.
- 4. The Senior Divisional Engineer (Co-ordination), Southern Railway, Palghat Division, Palghat.
- 5. The Assistant Engineer (North),
 Office of the Assistant Engineer,
 Salem Junction, Salem.
- 6. The Divisional Railway Manager, Southern Railway, Palghat Division, Palghat.

7. The Permanent Way Inspector,
Southern Railway,
Office of the Permanent
Way Inspector,
Bommidi Railway Station and Post,
Dharmapuri District.

.. Respondents

By Advocate Mr. TPM Ibrahim Khan

DRDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned Counsel for applicants seeks leave to withdraw the application without prejudice to the rights of applicants to move this Tribunal afresh, should occasion arise.

Reserving freedom to do so we grant leave and dismiss the application. No costs.

Dated the 7th February, 1995

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SP BISWAS ADMINISTRATIVE MEMBER Hankavannaii

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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